

FARAKKA STPP (D)

WBSEB	1.02
DVC	2.42
BSEB	1.57
OSEB	1.68

Total	6.69
--------------	-------------

GRAND TOTAL (A+B+C+D)	229.73
------------------------------	---------------

BADARPUR THERMAL POWER STATION

DESU	440.44
RSEB	6.53
UPSEB	.68
HPSEB	.67
HSEB	4.34
SALAL	.01

Total	452.67
--------------	---------------

In addition to the above arrears, an amount of Rs- 262.45 crores, levied as surcharge for non-payment of dues, is also due to be received by the NTPC.

[English]

**Modernisation of Technology to
increase Cement Production**

3374. SHRI CHINTAMANI JENA :
Will the Minister of Industry be pleased to state :

(a) whether any foreign technology has been sought with a view to increase the production of cement while reducing the cost of production ; and

(b) whether the World Bank and the International Development Association have granted any loans to modernise and upgrade the technology in the cement industry and if so, their details ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Foreign technology in

the form of consultancy services has been sought by certain cement producers for the purpose of conversion of their wet process plants to dry process plants, setting up of precalcinators, introduction of stacker re-claimer for pre-blending of raw-material, introduction of Vertical Roller Mill for grinding of raw-material, introduction of sophisticated instruments and electronic control devices. These measures would result in optimisation of production and reduction in the cost of production.

(b) For the purpose of modernisation of cement industry in India, the World Bank has sanctioned a loan of \$ 200 million, details of which are as follows :

(i) \$ 165 million loan to Government of India. Of this, \$ 163.5 million will be lent to ICICI/IDBI in equal proportion for relending the following sub-projects for the

purposes of conversion from wet to dry process :—

- (a) Associated Cement Companies Ltd., Madukkarai Plant (Tamil Nadu) & Shahabad Plant (Karnataka).
 - (b) Birla Jute-Satna Plant (M.P.).
 - (c) Cement Corporation of India Ltd.—Mandhar Plant (M.P.).
 - (d) India Cements Ltd.—Sankar-nagar Plant (Tamil Nadu).
 - (e) K.C.P. Ltd.—Macherla Plant (A.P.); and
 - (f) Shree Digvijay Cement Company—Sikka Plant (Gujarat).
- (ii) The remaining \$ 1.5 million would be passed on to ICICI as a grant for carrying out sub-sector level training and technical assistance.

[Translation]

Workers in Nationalised Coal Industry

3375. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of ENERGY be pleased to state :

(a) whether the number of workers employed in nationalised coal industry is more than required ;

(b) if so, the facts in this regard ; and

(c) the details of the policy adopted in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c). There is a general impression that Coal India Ltd. is carrying surplus manpower, particularly in unskilled categories. For instance, the Chari Committee, that recently examined the working of Eastern Coal fields Ltd. has estimated a manpower surplus of 50000 in that company. This and similar other estimates are, however, not based on proper time & motion or detailed

work studies and, therefore, not altogether reliable. A near ban on recruitment of unskilled workers, and re-deployment of surplus manpower in new projects are two chief steps taken to combat this problem.

Rural Electrification Programme by U.P. State Electricity Board

3376. SHRI HARISH RAWAT : Will the Minister of ENERGY be pleased to state :

(a) whether he has received complaints to the effect that the amount of loan received by the Uttar Pradesh State for rural electrification under the minimum needs programme is being utilised by the U.P. State Electricity Board for purposes other than the prescribed ones ; and

(b) if so, the steps being taken by his Ministry to check such irregularities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) Reports of diversion of funds/materials ear-marked for rural electrification programme for other purposes have been received by the Rural Electrification Corporation.

(b) The Rural Electrification Corporation has taken up the matter with the State Electricity Board requesting it to formulate scheme-wise Annual Works Programme indicating, inter-alia, the works proposed to be done during the year, overall requirements of materials for executing the works material ordered/procured etc. At the same time, only a small amount upto 15% of the total loan outlay (unlike 40% in the past) is disbursed in cash at the time of execution of loan documents and the 2nd and subsequent instalments of loan are released on the basis of actual physical progress.

Supply of Smaller LPG Cylinders at Reduced Price in Hilly Areas

3377. SHRI HARISH RAWAT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :